

Non-Alignment Policy

2413. SHRI MATILAL SARKAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have virtually shifted from the policy of non-alignment;

(b) if so, the reasons therefor; and

(c) if not, the steps taken by Government to strengthen this policy?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) and (b) No Sir. India continues to attach importance to the policy of non-alignment and continues to play an active role in the Non-Aligned Movement (NAM) . India had participated at Ministerial level in the April meeting of NAM Foreign Ministers in Durban, South Africa. Our contribution to the deliberations on shaping the NAM agenda for the 21st century was appreciated.

(c) Does not arise.

U.S. Refusal to declare Pakistan a Terrorist State

2414. SHRI NANA DESHMUKH:
SHRI RAJKUMAR DHOOT:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the United States has refused to list Pakistan as a terrorist State;

(b) if so, Government's reaction thereto;

(c) whether it is due to diplomatic failure or due to other political reasons that Government could not provide convincing evidence to U.S. for taking a decision in favour of India; and

(d) Government's strategy to pressurize U.S. Government to list Pakistan as terrorist state?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) The United States has not designated Pakistan as a state sponsor of terrorism under its domestic law.